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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK**

O.A. No.401 of 2012
Cuttack this the 11th day of March, 2013

**CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)**

Sri Trilochan Nayak,
Aged about 42 years,
S/o.Late Markand Nayak,
At/Po-Sanshulla,
Via-Athamallik,
Dist. Angul, at Qr.No.T,A-62,
PO.Nalco Nagar, Dist. Anugul.

By the Advocates: (Mr.P.K.Padhi)

.... Applicant

-VERSUS-

Union of India represented through -

1. Secretary Cum Director General of Posts,
Government of India,
Dak Bhawan
Sansad Marg,
New Delhi-110 001.
2. Postmaster General,
Sambalpur Region,
At/Po/Dist.Sambalpur-768 001
3. Superintendent of Post Offices,
Dhenkanal Division,
At/Po/Dist.Dhenkanal-759001.
4. T.Sahoo,
Superintendent of Post Offices,
Dhenkanal Division,
At/Po/Dist.Dhenkanal-759001.

.... Respondents

By the Advocates: (Ms.Swapna Mohapatra)

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ORDER

A.K.PATNAIK, MEMBER (J):

The Applicant (Trilochan Nayak) has filed the present Original Application challenging the order dated 30.3.2012 in which he was transferred from PA, Nalco Nagar MDG to SPM Meramandali SO.

2. In paragraph 10 of the counter filed by the Respondents it has been stated as under:

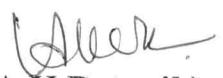
“10. transfer order was issued vide letter annexed as Annexure-A/4 taking into consideration the options given by the officials who were due for transfer for the year 2012-13 and on administrative ground. The official at Sl.No.08 was on leave since long as he was suffering from tongue cancer. Hence his case was considered by the Divisional Administration and posted at Angul HO. The official at Sl.No.06 was officiating as In-charge Sub Postmaster, Parjang SO since last few months. Hence it was decided to post the official at Sl.No.06 as Sub Postmaster of Parjang SO. **In the case of the applicant who was on transfer order to Kamakshya Nagar Sub Post Office due to his promotion to Grade I postmaster was continuing as in charge sub postmaster Meramandali SO and he could not be ordered for joining at Kamakshya Nagar sub post office due to currency of punishment till 30.09.2012.** Since the official has qualified for the post of Grade I Postmaster it was decided by the Divisional Administration to post the applicant as Sub Postmaster, Meramandali Sub Post Office till his relieve and join as Grade I Postmaster, Kamakshya Nagar Sub Post Office on the interest of service.” [Emphasis added]

3. From the above, it appears that the reason of not posting of the applicant as Grade I Postmaster at Kamakshya Nagar Sub Post Office was due to currency of the punishment. Since meanwhile the





currency of the punishment has been over, having heard Mr.P.K.Padhi, Learned Counsel for the Applicant and Ms.S.Mohapatra, Learned Additional CGSC appearing for the Respondents this OA is disposed of with direction to consider/reconsider the posting of the Applicant as Grade I Postmaster and pass consequential order within a period of sixty days from he date of receipt of copy of this order. No costs.


(A.K.Patnaik)
Member (Judicial)